

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**AHMEDABAD BENCH**

**O.A. NO.** 510/90  
**T.A. NO.**

**DATE OF DECISION** 23-2-1995

Mr. J.S. Chauhan

**Petitioner**

Mr. P.K. Handa

**Advocate for the Petitioner (s)**

**Versus**

Union of India and Others

**Respondent**

Mr. N.S. Shevde

**Advocate for the Respondent (s)**

**CORAM**

**The Hon'ble Mr.**

**V. Radhakrishnan**

**Member (A)**

**The Hon'ble Mr.**

**Dr. R.K. Saxena**

**Member (J)**

**JUDGMENT**

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

MO

(9)

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J.S. Chauhan  
Working as Boiler Maker Grade II  
under Works Manager, Pratapnagar  
Workshop, Vadodara. Applicant.

Advocate Mr. P.K. Handa

Versus

1. Union of India,  
Ministry of Railways,  
New Delhi  
Through  
General Manager  
Western Railay, Churchgate,  
Bombay.
2. Chief Workshop Engineer  
Mechanical Department  
Western Railway, Churchgate,  
Bombay.
3. Dy. Chief Mechanical Engineer  
Dohad Loco Workshop,  
Freeland Ganj, Dahod.
4. Works Manager,  
Pratapnagar Workshop  
Western Railway,  
Pratapnagar, Vadodara.
5. Shri R.M. Modhay  
Boil Maker Grade I  
C/o Works Manager,  
Pratapnagar Workshop  
Pratapnagar, Vadodara.

Respondents.

Advocate Mr. N.S. Shevde.

O R A L O R D E R

In

Date: 23-2-1995.

O.A. 510/1990

Per Hon'ble Shri V. Radhakrishnan

Member (A)

*Ab*

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Mr. Handa states that the applicant has been transferred to manufacturing side on his section becoming surplus. In view of this development the applicant does not want to press the present application and as such Mr. Handa, learned counsel for the applicant, seeks permission to withdraw the O.A. Permission granted. O.A. stands disposed of as withdrawn. No order as to costs.

  
(Dr. R.K. Saxena)  
Member (J)

  
(V. Radhakrishnan)  
Member (A)

\*AS.